

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

54.

IA/22/2024 in CP/285(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 16.05.2024

NAME OF THE PARTIES:

Kirti Kailash Khairnar

Vs

George Rao And Company Engg Private Limited

SECTION: 241(1) OF THE COMPANIES ACT, 2013. Rule 11 of NCLT

**ORDER**

1. None present.
2. List this matter on 25.07.2024.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)